

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).12469/2010

GURU CHARAN SINGH

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With prayer for interim relief)

Date: 07/01/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. Avnish Singh Yadav,Adv.
Ms. Asha Gopalan Nair,Adv.

For Respondent(s) Mr. Yatish Mohan Verma,Adv.
Mr. E.C. Vidya Sagar,Adv.

UPON hearing counsel the Court made the following
O R D E R

Service of notice is complete. Vakalatnama not filed
by the respondents even now. No representation for the
respondents also. Hence, place the matter before the
Hon'ble Court, as per Rule.

(SUNIL THOMAS)
Registrar